



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 27.05.2026

NOTICE

Please take notice that the following matter listed in the Court – IV on 27.05.2026 was not taken up. The next date of hearing in the matter is **30.07.2026**.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Competition App. (AT) No. 15 of 2021 Part Heard	Maruti Suzuki India Ltd. Vs. Competition Commission of India	Pallavi Shroff Rohan Arora	Balaji Subramanian Davander Prasad, Dy. Director Law CCI

By order of Hon'ble Chairperson
-Sd/-
Registrar